NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 140(ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Shiv Sevak Singh & Ors. Vs. M/s VIL.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Ishaan Chawla, Advocate

For the Respondent: Mr. Saurabh Kalia & Ms. Shuchi Sejwar, Advocates

ORDER

This case has been transferred from the Principal Bench. Since there is no time left, be listed for final arguments on 7th February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)